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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, शुक्रवार, मार्च 25, 2022/चैत्र 4, 1944 (शक)

No. 5]

NEW DELHI, FRIDAY, MARCH 25, 2022/CHAITRA 4, 1944 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 25th March, 2022/Chaitra 4, 1944 (Saka)*

The following Act of Parliament received the assent of the President on the 25th March, 2022 and is hereby published for general information:—

THE JAMMU AND KASHMIR APPROPRIATION (No. 2) ACT, 2022

No. 5 OF 2022

[25th March, 2022.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the services of the financial year 2022–23.

BE it enacted by Parliament in the Seventy-third Year of the Republic of India, in exercise of powers vested under the Jammu and Kashmir Reorganisation Act, 2019 as follows:—

1. This Act may be called the Jammu and Kashmir Appropriation (No. 2) Act, 2022. Short title.
2. From and out of the Consolidated Fund of the Union territory of Jammu and Kashmir, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh forty-two thousand one hundred fifty crore, nine lakh and eighty-seven thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2022-23 in respect of the services specified in column 2 of the Schedule. Issue of Rs. 142150,09,87,000 out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the financial year 2022-23.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. Appropriation.

THE SCHEDULE  
(See sections 2 and 3)

1 No. of Vote/ Appropriation	2 Services and purposes	3			
		Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	General Administration Department .....	Revenue	560,10,65,000	30,65,57,000	590,76,22,000
		Capital	206,58,64,000		
2	Home Department .....	Revenue	9588,36,54,000	..	9588,36,54,000
		Capital	1242,82,07,000	..	1242,82,07,000
3	Planning Department .....	Revenue	154,67,06,000	..	154,67,06,000
		Capital	974,92,00,000	..	974,92,00,000
4	Information Department .....	Revenue	131,95,38,000	..	131,95,38,000
		Capital	100,47,70,000	..	100,47,70,000
6	Power Development Department .....	Revenue	6310,51,27,000	..	6310,51,27,000
		Capital	2457,58,01,000	..	2457,58,01,000
7	Education Department .....	Revenue	10888,36,88,000	..	10888,36,88,000
		Capital	944,40,52,000	..	944,40,52,000
8	Finance Department .....	Revenue	10840,70,49,000	7424,68,00,000	18265,38,49,000
		Capital	1564,82,00,000	32600,85,00,000	34165,67,00,000
9	Parliamentary Affairs Department .....	Revenue	57,81,90,000	87,10,000	58,69,00,000
		Capital	4,00,00,000	..	4,00,00,000
10	Law Department .....	Revenue	637,10,64,000	81,39,00,000	718,49,64,000
		Capital	122,00,00,000	..	122,00,00,000
11	Industry and Commerce Department .....	Revenue	447,18,45,000	..	447,18,45,000
		Capital	555,80,00,000	..	555,80,00,000
12	Agriculture Department .....	Revenue	1339,36,18,000	..	1339,36,18,000
		Capital	1496,03,55,000	..	1496,03,55,000
13	Animal/Sheep Husbandry Department .....	Revenue	722,21,01,000	..	722,21,01,000
		Capital	266,10,00,000	..	266,10,00,000
14	Revenue Department .....	Revenue	906,72,38,000	..	906,72,38,000
		Capital	93,50,00,000	..	93,50,00,000
15	Food, Civil Supplies and Consumer Affairs Department .....	Revenue	318,25,55,000	..	318,25,55,000
		Capital	306,26,30,000	..	306,26,30,000
16	Public Works Department .....	Revenue	1078,70,10,000	..	1078,70,10,000
		Capital	5217,87,00,000	..	5217,87,00,000
17	Health and Medical Education Department .....	Revenue	6388,62,75,000	..	6388,62,75,000
		Capital	1484,72,12,000	..	1484,72,12,000
18	Social Welfare Department .....	Revenue	3004,64,37,000	..	3004,64,37,000
		Capital	198,07,23,000	..	198,07,23,000
19	Housing and Urban Development Department .....	Revenue	1137,00,39,000	..	1137,00,39,000
		Capital	3112,88,20,000	..	3112,88,20,000
20	Tourism Department .....	Revenue	228,85,18,000	..	228,85,18,000
		Capital	278,95,00,000	..	278,95,00,000
21	Forest Department .....	Revenue	1688,42,93,000	..	1688,42,93,000
		Capital	200,76,09,000	..	200,76,09,000
22	Irrigation Department .....	Revenue	810,28,76,000	..	810,28,76,000
		Capital	1237,68,83,000	..	1237,68,83,000
23	Public Health Engineering Department .....	Revenue	1805,63,02,000	..	1805,63,02,000
		Capital	8051,45,69,000	..	8051,45,69,000
24	Hospitality and Protocol Department .....	Revenue	226,55,02,000	..	226,55,02,000
		Capital	51,00,00,000	..	51,00,00,000
25	Labour, Stationery and Printing Department .....	Revenue	108,49,97,000	..	108,49,97,000
		Capital	67,57,80,000	..	67,57,80,000

1 No. of Vote/ Appropriation	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
26	Fisheries Department . . . . . Revenue	119,04,45,000	..	119,04,45,000
	Capital	125,80,00,000	..	125,80,00,000
27	Higher Education Department . . . . . Revenue	1482,66,34,000	..	1482,66,34,000
	Capital	862,25,00,000	..	862,25,00,000
28	Rural Development Department . . . . . Revenue	815,31,72,000	..	815,31,72,000
	Capital	4627,85,46,000	..	4627,85,46,000
29	Transport Department . . . . . Revenue	117,31,57,000	..	117,31,57,000
	Capital	65,50,00,000	..	65,50,00,000
30	Tribal Affairs Department . . . . . Revenue	135,10,09,000	..	135,10,09,000
	Capital	282,22,95,000	..	282,22,95,000
31	Culture Department . . . . . Revenue	67,35,34,000	..	67,35,34,000
	Capital	325,82,16,000	..	325,82,16,000
32	Horticulture Department . . . . . Revenue	192,93,37,000	..	192,93,37,000
	Capital	454,00,00,000	..	454,00,00,000
33	Disaster Management, Relief, Rehabilitation and Reconstruction Department . . . . . Revenue	994,10,88,000	..	994,10,88,000
	Capital	566,62,00,000	..	566,62,00,000
34	Youth Services and Technical Education Department . . . . . Revenue	666,86,83,000	..	666,86,83,000
	Capital	244,99,25,000	..	244,99,25,000
35	Science and Technology Department . . . . . Revenue	21,02,98,000	..	21,02,98,000
	Capital	127,91,00,000	..	127,91,00,000
36	Cooperative Department . . . . . Revenue	85,08,19,000	..	85,08,19,000
	Capital	15,00,00,000	..	15,00,00,000
	TOTAL:	102011,65,20,000	40138,44,67,000	142150,09,87,000

DR. REETA VASISHTA,  
Secretary to the Govt. of India.